

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Petition No. 298/MP/2018

Date: 5.3.2019

To,

Ms. Anushree Bardhan,  
Advocate,  
C-31, Friends Colony (East),  
New Delhi- 110065

Madam,

Subject: Petition seeking adjudication of disputes between the Petitioner and the Respondent for claim of fixed charges due to unilateral termination of PPA by WBSEDCL in regard to supply of power from Koderma TPS of DVC

Ref: Your letter dated 25.2.2019

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With reference to your letter dated 25.2.2019 on the above subject, I am directed to inform that your request for extension of time to file rejoinder has been allowed and the time for filing the same has been granted till **11.3.2019**, with copy to Respondent. No further extension of time shall be entertained for any reason.

*Sd/-*  
(B. Sreekumar)  
Deputy Chief (Law)

Copy to:

1. WBSEDCL